3436 km of fencing and 3117 km of flood light which includes 230 km of fencing and 214 km of flood light in Assam. Till date, 2760 km of fencing and 712 km of flood light has been completed. The balance feasible works are in progress. The reverine border is dominated by the Border Security Force by traditional methods.

Further there is no programme of fencing and flood lighting on other international borders in North Eastern region bordering Bhutan, Nepal, China and Myanmar expect about 10 km from BP No. 79 to BP No. 81 on Indo-Myanmar Border.

(c) to (d) During the implementation of border fencing works, no land has been given away to the Bangladesh by the construction company along Indo-Bangladesh Border including Karimganj area.

## Setting up of a Museum in the name of Shri Brahmanand, a freedom fighter

 $\dagger 3802.$  SHRI GANGA CHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of contribution made by great freedom fighter Shri Brahmanand in freedom struggle, who was a resident of district Hamirpur in UP;
- (b) whether Government contemplates on setting up a museum (in Parliament) on his name or installing a statue in Delhi;
  - (c) if so, the details thereof; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The list of freedom fighters who have been sanctioned samman pension and the contribution made by such persons in the freedom struggle have not been compiled.

- (b) Proposals for setting up a museum in Parliament in the name of Shri Brahmanand and for installing his statue in Delhi have not been received.
  - (c) and (d) Does not arise.

## Amendment in Dowry Act

†3803. DR. RAM PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the anti dowry law is misused many times; and
- (b) if so, whether Government would consider to amend this law?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Ministry of Home Affairs in consultation with Ministry of Women and Child Development have issued a advisory dated 20th October, 2009 to all the State Governments/UTs to adhere to the procedures aid down by the Hon'ble Supreme Court in the case of D.K. Basu Vs. State of West Bengal (CRI CWP No. 539/86), wherein it is suggested that reconciliation and mediation between the warring spouses should be given utmost priority and booking charges under section 498 A IPC should only be attempted when all methods of reconciliation fails and there is *prima facie* evidence to proceed under section 498A of IPC.

## Non-availability of mobile toilets for women in CPMFs

†3804. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the complaints received regarding the non-availability of mobile toilets at the posting places of women in Central Para-Military Forces;
- (b) whether it is a fact that due to non-availability of mobile toilets, women personnels have to suffer a lot of health related problems; and
- (c) if so, the steps taken to ensure availability of mobile toilets at all posting places of women personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) No Sir. As per information received from Central Para-Military Forces, no complaints have been received regarding non-availability of mobile toilets at the posting places of women in Central Para Military Forces.

- (b) No, such problem has been reported.
- (c) Instructions have been issued to DsG to modify sufficient number of vehicles on requirement basis to provide mobile toilets to meet the requirement of women personnel during movement from one place to another and during picketing duties. Mobile chemical toilets have been fabricated in the rear of Heavy Buses. Toilets facilities are also made available for the use of women employees by pitching of proper tents with commode in areas where appropriate locations are not available.

## Missing Kashmiris

3805. SHRI RANJITSINH VIJAYSINH MOHITE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has come across about a news-item about the disappeared 10,000 Kashmiris who were picked up, taken for interrogation, beaten and tortured in the last two decades and their fate is still unknown;

<sup>†</sup>Original notice of the question was received in Hindi.